

2  
DD. NO. 924/04

NOTES OF THE REGISTRY

Performer Counsel  
filed a memo is  
at Ft. B' seeking  
withdrawal of the  
DD. copy not  
served

100  
874/05

Copy of memo eff. 11-4-05  
served to the Counsel for  
both sides.

MP  
13/4/05

ORDERS OF THE TRIBUNAL

Order dated 11.4.05

Heard Mr. J. M. Mohanty, Ld. Counsel for  
the applicant.

By filing a Memo dtd. 8.4.05 and also  
another Memo dtd. 11.4.05, applicant seeks  
to withdraw the O.A. as the disciplinary  
authority has passed the order of compulsory  
retirement during the pendency of this matter.

In this view of the matter, applicant  
is permitted to withdraw the O.A. and the  
O.A. is dismissed being withdrawn.

Mr. Ashok Mohanty, Ld. Sr. Counsel for the  
Respondents is present.

Member (J)

  
Vice-Chairman

W 12/4/05  
S.C.